

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-658/ND/2020

IN THE MATTER OF:

M/s Zebronics India Private Limited

Vs

Times Internet Limited

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 04.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

On second Call, None present on behalf of both the parties. In the interest of justice, adjourned to **18.03.2020**.

SD/-

(K.K. VOHRA)
MEMBER (T)

(Rakhi)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)